NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 16/16	TP 86/16	For order	397/398	G. Ramu Vs. Rayen Steels Pvt. Ltd. 5 Ors

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM Ga Petitioner 98450 23733 RESPONDENTED RESPONDENTED RESPONDENTED POVOUNTED POVOUNTE POVOUNTED POVOUNTE

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. List it on 21/02/2018.

Member (T)

Member (J)